

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 739
(TO BE ANSWERED ON THE 24th July 2025)
ESTABLISHMENT OF COMMITTEE FOR PREVENTING
AVIATION ACCIDENTS

739. SHRI EATALA RAJENDER
SHRI CHAMALA KIRAN KUMAR REDDY
SMT D K ARUNA
ADV. ADOOR PRAKASH
SHRI SELVAGANAPATHI T.M.

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) whether the Government has set up a high-level committee/task force to probe the crash of Air India plane AI-171 in Ahmedabad and to suggest “comprehensive guidelines” to respond to aviation accidents against the backdrop of the said crash;

(b) if so, the details thereof along with the present status of the said committee and the action taken on its reports till date;

(c) if not, the reasons therefor and the time by which such a committee would be set up to prepare a roadmap to prevent accidents and ensure compensation to the victim families;

(d) whether it is a fact that the said committee would focus on formulating Standard Operating Procedures (SOPs) for preventing and handling such occurrences in the future and publish its report within three months and if so, the details thereof;

(e) whether it is also true that the proposed committee would not substitute other inquiries being conducted by relevant organizations and if so, the details thereof; and

(f) whether there was any lack of rescue operations when the air crash took place on 12.6.2025 in Ahmedabad which prompted the Government to constitute such a panel and if so, the details thereof?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)**

(a) to (f): A High-Level Committee was constituted on 13.06.2025 under the chairmanship of the Union Home Secretary to suggest comprehensive guidelines for dealing with such instances in the future post Air India Flight AI-171 incident. The Committee is to submit its report within three months.

The key objectives of the Committee are given below::

- 1) Recommend necessary improvements and formulate suitable SOP to prevent such incidents in the future.**
- 2) Suggest policy changes, operational improvements and training enhancements required to prevent such occurrences and handle post-crash incident situation.**
- 3) Assess emergency response of various stakeholders (both Central and State Governments), including rescue operations, and coordination among them.**

;

High-Level Committee has been constituted to suggest comprehensive guidelines for dealing with such instances in the future. The Committee will not be a substitute to other enquiries being conducted by relevant organisations but will focus on formulating SOPs for preventing and handling such occurrences in the future.
